INTELLECTUAL PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

सत्यमेव जयते

प्रारूप आरजी - 2
Form RG - 2

क्रमांक No. 3915874

व्यापार चिन्ह रजिस्ट्री, भारत सरकार Trade Marks Registry, Government Of India

व्यापार चिन्ह अधिनियम, 1999 Trade Marks Act, 1999

व्यापार चिन्ह के रजिस्ट्रीकरण का प्रमाणपत्र | Certificate of Registration of Trade Mark

(धारा 23 (2), नियम 56 (1)) | Section 23 (2), Rule 56 (1)

व्यापार चिन्ह संख्या / Trade Mark No. : 6964619

दिनांक / Date : 18-04-2025

ज. संख्या / J. No. : 2211

प्रमाणित किया जाता है कि व्यापार चिन्ह / जिसका प्रतिरूप इसके साथ संलग्न है, वह ..... के नाम से ..... वर्ग में ..... संख्या के अधीन दिनांक ..... को ..... के संबंध में रजिस्ट्रीकृत किया गया है|

Certified that Trade Mark / a representation is annexed hereto, has been registered in the name(s) of :- SAHIL MEHTA, E-116, 2nd Floor, Sushant Lok 3, Sector 57, Gurugram, Proprietor, Film Artist, (Single Firm)

In Class 41 Under No. 6964619 as of the date 18 April 2025 in respect of

Goods and service as annexed

Sahil Mehta

आज वर्ष 20..... के ..... माह के ..... वें दिन को मेरे निर्देश पर मुद्रांकित किया गया

Sealed at my direction, this 17th day of October , 2025

व्यापार चिन्ह रजिस्ट्री मुंबई
Trade Marks Registry MUMBAI

व्यापार चिन्ह रजिस्ट्रार
Registrar of Trademarks

रजिस्ट्रीकरण आवेदन की तारीख से १० वर्ष के लिए है और तदोपरांत वह १० वर्ष की अवधि के लिए और प्रत्येक १० वर्ष की अवधि की समाप्ति पर भी नवीनीकृत किया जा सकेगा।

यह प्रमाणपत्र विधि कार्यवाहियों में प्रयोग के लिए या विदेश में रजिस्ट्रीकरण प्राप्त करने के लिए नहीं है

टिप्पणी : इस व्यापार चिन्ह के स्वामित्व में कोई परिवर्तन होने पर, या कारोबार के मुख्य स्थान के पते में या भारत में सेवा के लिए पते में परिवर्तन होने पर परिवर्तन को दर्ज करने के लिए एक बार अनुरोध किया जाना चाहिए.

Registration is for 10 years from the date of application and may then be renewed for a period of 10 years and also at the expiration of each period of 10 years.

This certificate is not for use in legal proceedings or for obtaining Registration abroad.

Note: Upon any change of ownership of this Trademark, or change in address, of the principal place of business or address for service in India a request should AT ONCE be made to register the change.

INTELLECTUAL PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

व्यापार चिन्ह के लिए अनुलग्नक / Annexure of Trade Mark Certificate

क्रमांक / No. **3915874**

व्यापार चिन्ह संख्या / Trade Mark No. **6964619**

दिनांक / Date **18-04-2025**

Class	Goods Description
41	Entertainment services, namely acting in films, television, web series, and theatrical productions, advertisements, and commercials; live performances; celebrity appearances at public and promotional events; digital content creation; providing interviews and appearances for media and press; media production services; and hosting or participating in events and shows under the name "Sahil Mehta".